

Construction of toilets under SBM

1947. SHRI RAM KUMAR KASHYAP: Will the Minister of DRINKING WATER AND SANITATION be pleased to state:

(a) the number of toilets constructed under the Swachh Bharat Mission (SBM), State/UT-wise;

(b) the number of Gram Panchayats, blocks and districts, which have become open defecation free during the last three years and the current financial year, State/UT-wise;

(c) the number and names of the States which are likely to be open defecation free by the end of March, 2019; and

(d) the details of factors responsible for the said States becoming open defecation free in such a short period of time?

THE MINISTER OF STATE IN THE MINISTRY OF DRINKING WATER AND SANITATION (SHRI RAMESH CHANDAPPA JIGAJINAGI): (a) State/UT-wise number of Individual Household Latrines (IHHLs) constructed under Swachh Bharat Mission (Gramin) [SBM(G)] from 02.10.2014 to 27.12.2018 are given in the Statement-I (*See* below).

(b) State/UT-wise number of Gram Panchayats, Blocks and Districts, which have become Open Defecation Free (ODF) as on 27.12.2018 are given in the Statement-II (*See* below).

(c) and (d) SBM(G) was launched on 2nd October, 2014 with the aim to achieve 100% open-defecation free India by 2nd October, 2019 by providing access to toilet facilities to all rural households in the country. Under the programme, the States/UTs have been provided flexibility to adopt mechanism for smooth implementation of the programme best suited to them. The focus of the scheme is on behavior change and usage of toilets. 26 States/UTs namely Andaman and Nicobar Islands, Andhra Pradesh, Arunachal Pradesh, Chandigarh, Chhattisgarh (except some Left Wing Extremist affected Gram Panchayats), Dadra and Nagar Haveli, Daman and Diu, Gujarat, Haryana, Himachal Pradesh, Jammu and Kashmir, Jharkhand, Kerala, Lakshadweep, Madhya Pradesh, Maharashtra, Manipur, Meghalaya, Mizoram, Nagaland, Puducherry, Punjab, Rajasthan, Sikkim, Tamil Nadu and Uttarakhand have been declared Open Defecation Free (ODF) as on 27.12.2018. The remaining States are on track to become ODF by 2nd October, 2019.

Statement-I

*State/UT-wise number of Individual Household Latrines (IHHLs)
constructed under SBM(G) from 2.10.2014 to 27.12.2018*

Sl.No.	State/UT	IHHLs constructed from 2.10.2014 to 27.12.2018
1	2	3
1.	Andaman and Nicobar Islands	18535
2.	Andhra Pradesh	3807367
3.	Arunachal Pradesh	114907
4.	Assam	3185438
5.	Bihar	10176940
6.	Chhattisgarh	3307460
7.	Dadra and Nagar Haveli	18758
8.	Daman and Diu	1600
9.	Goa	28637
10.	Gujarat	3175863
11.	Haryana	633610
12.	Himachal Pradesh	172734
13.	Jammu and Kashmir	1077147
14.	Jharkhand	3344400
15.	Karnataka	4191742
16.	Kerala	226602
17.	Madhya Pradesh	6288078
18.	Maharashtra	5537303
19.	Manipur	243298
20.	Meghalaya	209357
21.	Mizoram	33997
22.	Nagaland	130781
23.	Odisha	5165343
24.	Puducherry	28002
25.	Punjab	301395
26.	Rajasthan	7642973

1	2	3
27.	Sikkim	4514
28.	Tamil Nadu	4717339
29.	Telangana	2808998
30.	Tripura	286799
31.	Uttar Pradesh	17059824
32.	Uttarakhand	478496
33.	West Bengal	6064743
TOTAL		9,04,82,980

Statement-II

*State/UT-wise number of Gram Panchayats, Blocks and Districts declared
Open Defecation Free (ODF) as on 27.12.2018*

Sl. No.	State/UT	ODF declared Gram Panchayats	ODF declared Blocks	ODF declared Districts
1	2	3	4	5
1.	Andaman and Nicobar Islands	65	7	3
2.	Andhra Pradesh	12850	661	13
3.	Arunachal Pradesh	1777	109	20
4.	Assam	2412	204	25
5.	Bihar	3329	139	5
6.	Chandigarh	12	1	1
7.	Chhattisgarh	10775	146	27
8.	Dadra and Nagar Haveli	20	1	1
9.	Daman and Diu	15	2	2
10.	Goa	9	0	0
11.	Gujarat	14057	247	33
12.	Haryana	6205	140	22
13.	Himachal Pradesh	3231	77	12
14.	Jammu and Kashmir	4171	316	22
15.	Jharkhand	4396	263	24
16.	Karnataka	6017	175	29

1	2	3	4	5
17.	Kerala	940	152	14
18.	Lakshadweep	9	9	1
19.	Madhya Pradesh	22839	313	51
20.	Maharashtra	27667	350	34
21.	Manipur	2245	44	16
22.	Meghalaya	5965	39	11
23.	Mizoram	690	26	8
24.	Nagaland	1451	74	11
25.	Odisha	1689	48	3
26.	Puducherry	98	3	2
27.	Punjab	12971	147	22
28.	Rajasthan	9892	295	33
29.	Sikkim	176	32	4
30.	Tamil Nadu	12524	385	31
31.	Telangana	5743	210	14
32.	Tripura	854	35	0
33.	Uttar Pradesh	58587	760	56
34.	Uttarakhand	7542	95	13
35.	West Bengal	2880	284	14
TOTAL		2,44,103	5,789	577

Filtered water for Gram Panchayats

1948. SHRI RAJMANI PATEL: Will the Minister of DRINKING WATER AND SANITATION be pleased to state:

(a) the number of Gram Panchayats in the country where safe and filtered drinking water has been provided during the last three years and the current year along with the details thereof, State-wise including Madhya Pradesh;

(b) the status and number of such villages or Gram Panchayats in the country where safe drinking water is unavailable at present, State-wise; and

(c) if so, the details of such villages, State-wise?